

[Print](#)**Defective Case Register from 2025-10-04 to 2025-10-04**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RVWPET/37464/2025	BISWAJIT MAHARANA (S.R.PANEL COUNSEL)	2025-10-04	Limitation calculation after disposal of I.A. for dispensing with.
2	D-CMAPL/35151/2025	ADV.	2025-10-04	Put up for SR after filling of correct cause title.
3	D-CMP/41065/2025	Anupam Dash	2025-10-04	Defendant No-7 not made party in this Petition O.Ps No-11 and 12 are the one and the same person be corrected
4	D-CRLMC/30599/2025	BIJAYA KUMAR BEHERA 1	2025-10-04	D.C. fee of Rs.6/- not paid.Date of order not correct in index of annexure-3
5	D-CMAPL/37203/2025	ADV.	2025-10-04	Put up for SR after filing of c. copy of impugned order dtd. 26.4.2024
6	D-CRLA/30095/2025	PRASANTA KUMAR NANDA	2025-10-04	1-Para No. B of grounds not available 2- Undertaking for filing of English translation copy of Odia document not filed
7	D-CRLMA/29367/2025	LALITENDU MISHRA	2025-10-04	i) Provision of law not correctly furnished. ii) Page no. 15 and 16 are not legible
8	D-RSA/36793/2025	JAGYAN BALK MOHANTY	2025-10-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-CONTC/39951/2025	BASUDEV MISHRA	2025-10-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. challenging order not described in the prayer as per cause title. 2.As per Rule -5 Cn.XVII of OHC RULE 1948 Contempt of Subordinate court does not lie to High Court directly.
10	D-CMAPL/37172/2025	ADV.	2025-10-04	Put up for SR after filing of c. copy of impugned order.
11	D-CMAPL/38498/2025	BHABANI SANKAR DAS	2025-10-04	Put up for SR after filing of c. copy of impugned order
12	D-CMAPL/37161/2025	ADV.	2025-10-04	Put up for SR after filing of c. copy of impugned order.
13	D-CMAPL/37266/2025	ADV	2025-10-04	Put up for SR after filing of c. copy of impugned order.
14	D-CMAPL/37255/2025	ADV.	2025-10-04	Put up for SR after filing of c. copy of impugned order
15	D-CMAPL/37252/2025	ADV.	2025-10-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) Day of delay left blank in prayer portion of I.A. ii) Para no. not correctly furnished

				in declaration of I.A. iii) Date of disposed of wrongly furnished in List of Events
16	D-CMP/39519/2025	TUSAR KUMAR MISHRA	2025-10-04	Sl. No-5 is not a party be corrected
17	D-CMAPL/37353/2025	ADV.	2025-10-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i)Date of order wrongly mention in para no. 1. ii) Day of delay left blank in prayer portion of I.A.
18	D-CMAPL/37358/2025	ADV.	2025-10-04	Put up for SR after filing of c. copy of order dtd. 5.10.2024
19	D-CMAPL/36083/2025	DURGA PRASAD JENA	2025-10-04	Put up for SR after filing of c. copy of impugned order.
20	D-RSA/40588/2025	PRASANTA KUMAR SATAPATHY	2025-10-04	1.V>Nama Not properly stamped.2.Put up for further S.R after disposal of I.A 1409/2025 for limitation
21	D-CMAPL/36140/2025	SUDEEP KUMAR SARANGI	2025-10-04	Put up for SR after filing of c. copy of impugned order
22	D-CMAPL/36599/2025	ADV.	2025-10-04	Day of limitation left blank in prayer portion of I.A.
23	D-RSA/40401/2025	PRASANTA KUMAR SATAPATHY	2025-10-04	1.V>Nama Not Properly stamped.2.Put up for further S.R after disposal of I.A 1396/2025 for limitation
24	D-CMAPL/36604/2025	ADV.	2025-10-04	Day of limitation left blank in prayer Portion of I.A.
25	D-CMAPL/37359/2025	ADV.	2025-10-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) GIA no. left blank in para no.1 of petition as well as I.A. ii) Day of delay left blank in prayer portion of I.A.
26	D-CMAPL/39451/2025	ADV.	2025-10-04	Put up for SR after filing of c. copy of impugned order.
27	D-ABLAPL/30668/2025	SARBESWAR SAHOO	2025-10-04	Dist.with address of deponent in affidavit not tally with cause title
28	D-CMAPL/38976/2025	PRANOY MOHANTY	2025-10-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Period of Delay 368 days delay i)Reference certificate not furnished. ii) Year of the S.A. no. not correctly furnished in cause title.
29	D-ABLAPL/30788/2025	MANAS KUMAR CHAND	2025-10-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The name of the petitioner No.1 mentioned in Cause Title does not tally with that of his signature in V>Nama.
30	D-BLAPL/30574/2025	MANORANJAN ACHARYA	2025-10-04	1. page nos. 7 and 11 partially neat.2. Name of petitioner in cause title and v.nama not tally with rej. order.

31	D-BLAPL/30724/2025	SANJEEV UDGATA	2025-10-04	1. Page Nos. 91 92 97 98 99 100 101 102 106 and 107 are not legible properly. 2.C.T. case No. mentioned in Prayer portion does not tally with that of rejection order.
32	D-CMAPL/37360/2025	ADV.	2025-10-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) Versus not mention in cause title. ii)Day of delay left blank in prayer portion of I.A
33	D-CRLA/30109/2025	MANAS KUMAR CHAND	2025-10-04	Put up for S.R. after redacting the name of the Informant-Appellant from the brief
34	D-WP(C)/39938/2025	BIRANCHINARAYAN MOHANTY	2025-10-04	1. Page nos.18 19 20 and 21 not neat and legible.
35	D-WP(C)/39946/2025	UPASANA BAL	2025-10-04	.Petition not correctly addressed to Honorable Court 1. Synopsis and Date chart not alphabetic paginated in Index.2. Subject code on cause title does not tally with Assessment slip.
36	D-WP(C)/39949/2025	MANAS KUMAR CHAND	2025-10-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-WP(C)/39927/2025	ATMAJIT MANMITH DAS	2025-10-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per record Annexure-4 to 9 not properly page marked in Index.2. Paragraph no. not correctly furnished on declaration
38	D-ABLAPL/30631/2025	MANAS KUMAR CHAND	2025-10-04	1. V. Nama is not properly stamped
39	D-CMAPL/36611/2025	ADV.	2025-10-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) FAO no. not correctly furnished in reference certificate. ii) Day of delay left blank in prayer portion of I.A.
40	D-CMAPL/36605/2025	ADV.	2025-10-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) petitioner no. 1 has not been authorized by other petitioners to swear the affidavit. II) Day of delay left blank in prayer portion of I.A.
41	D-ABLAPL/30639/2025	BIBHU PRASAD MOHANTY	2025-10-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
42	D-ABLAPL/30659/2025	SURYAKANTA DWIBEDI	2025-10-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	D-CRLREV/29964/2025	ROHIT RANJAN RAY	2025-10-04	1. Period of Delay 24 days delay.Limitation petition not filed.

44	D-CRLREV/27263/2025	KABIRAJ PRADHAN	2025-10-04	1. Period of Delay 27 days delays. Limitation petition not filed. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Authentication fee of Rs 1.10 not paid 3. paragraphs not correctly furnished in declaration. 4. CRLMC mentioned instead of CRLREV in affidavit Petition as well as I.A.
45	D-CRLA/30628/2025	JAGAJIT PANDA	2025-10-04	1-Year of C.T. Case No. wrongly furnished in cause title para-1 being aggrieved para prayer and I.As. 2-Para No. wrongly furnished in declaration of affidavit in I.As.
46	D-WP(C)/40780/2025	TANMAY MISHRA	2025-10-04	Petitioner no.23 not correct in cause title.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 04-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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